Name of the Corporate Debtor	Sigtia Constructions Private Limited
Date of Commencement of Liquidation	31-08-2026
List of Creditors as on	24-10-2026

List of Operational Creditors (Government Dues)

S. No.	Details of Claimant		Details of Claim Received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of Claim Under-verification	Remarks, if any
	Department	Government	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
Part A - Claim received in Liquidation														
-	-	-	-	-	-	-	-	-	-	0	0	-	-	
Total A				-	-				-	0	-	-	-	
Part B - Claim received in CIRP														
1	Income Tax Department		25-02-2025	11,36,45,330	11,36,45,330	Unsecured	-	-	-	-	-	-	-	The claim is carried forward in the liquidation process as admitted/rejected by the erstwhile RP during the CIRP.
2	The Asst. Commissioner of Income Tax, Central Circle-3(2), Mumbai		15-07-2025	4,64,32,49,198	2,53,96,88,922	Unsecured	-	-	-	2,10,35,60,276	-		-	
3	The Asst. Commissioner of Income Tax, Central Circle-3(2), Mumbai		31-07-2026	42,41,533	42,41,533	Unsecured	-	-	-	-	-	-	-	Claim is admitted under contigency as per order dt 25.06.2026 under section 271AAC(1) of the Income Tax Act, 1961
Total B				**4,76,11,36,061**	**2,65,75,75,785**				**-**	**2,10,35,60,276**	**-**	**-**	**-**	
Grand Tota A+B				**4,76,11,36,061**	**2,65,75,75,785**				**-**	**2,10,35,60,276**	**-**	**-**	**-**	